

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17187/2004

(From the judgement and order dated 20/07/2004 in CWP No. 17965/2001 of
The

HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SARDAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. Ravindra Bana,Adv.

For Respondent(s)

Mr. Sanjay Jain,Adv.

Mr. Ajay Siwach, AAG

Mr. T.V.George, Adv

UPON hearing counsel the Court made the following

O R D E R

List for hearing on a non-miscellaneous day after three months.

(K.K. Chawla)

Court Master

(Radha R. Bhatia)

Court Master